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Statement—II Details of Central Assistance provided for sports-related Project

s. No.	Name of the Project	Distt.	Amount (Rs. in Lacs) Sanctioned
			1995-96
1.	Basketball Court at Govt. High School, Tal	Hamirpur	0.89375
2.	Basketball Court at Govt. High School, Maharal	do	0.89375
3.	Basketball Court at Govt. High School, Hamirpur	do	0.89375
4.	Basketball Court at Govt. High School, Jungle	do	0.89375
5.	Basketball Court at Govt. High School Jalari	do	0.89375
6.	Basketball Court at G.A.V. Sr. Sec. School, Kangra	Kangra	0.90
7.	Football ground at Sacred Heart High School Sidhapur.	do	1.24
8.	Swimming Pool at : Bhuli	Mandi	30.00
9.	Outdoor Stadium at Junga.	Shimla	8.32 1996-97 NIL 1997-98
1.	Mini Stadium at 1 Kotli	Mandi	2.24

Conversion of Arunachal University as **Central University**

- 557. SHRI NABAM REBIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether any proposal has been received from the Arunachal Pradesh Government for conversion of Arunachal University into a Central University;
- (b) whether such conversion would help in overcoming the present financial constraints of the said university; and
 - (c) if so, the details thereof?

MINISTER OF RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c)

A proposal for conversion of Arunachal University as a Central University was received from the Government of Arunachal Pradesh. The Government is not considering the proposal of conversion of the existing University into a Central University.

Allocations Mid-day Meal programme

- 558. DR. MANMOHAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the year-wise and State-wise allocation for the mid-day meal programme for primary school children launched in 1995-96; and